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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>LPA 57/2020, CM Nos.3882/2020, 3886/2020, 46164/2022 & 31044/2024</u>

SAURABH TRIPATHY

Through: Mr Naveen Kumar, Ms Stuti Bisht,

Mr Nitesh Bhandari, Mr S. Chakravarty, Ms Aprajita Bhardawaj, Mr Prabhat Kumar Rai and Mr

..... Appellant

Maitreya Ranjan, Advs.

versus

COMPETITION COMMISSION OF INDIA & ANR... Respondents

Through: Mr Manu Chaturvedi, Adv. for R-1.

Mr Ajay Bhargava, Mr Aseem Chaturvedi and Mr Milind Sharma,

Advs. for R-2.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE AMIT BANSAL

ORDER

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22.05.2024 [Physical Hearing/Hybrid Hearing (as per request)]

- 1. The Hon'ble Division Bench did not assemble today as one of the judges [Hon'ble Mr Justice Rajiv Shakdher] is participating in 14th Joint Multinational Judicial Colloquium on Insolvency and INSOL International Annual Conference.
- 2. List the matter on 20.09.2024.

BY ORDER

COURT MASTER

MAY 22, 2024

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Click here to check corrigendum, if any